

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c). The Central Department of Tourism has not received any scheme from the State Government for the development of Kumhrar as a Tourist Resort.

[English]

Establishment of a permanent bench of Bombay High Court at Pune

303. SHRI V.N. GADGIL: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government propose to establish permanent Benches of High Courts at places other than the seats of the High Courts;

(b) whether Government propose to establish a permanent Bench of the Bombay High Court at Pune; and

(c) if not, the reason therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The Central Government consider establishment of permanent Benches of High Courts away from its principal seat as and when specific, complete proposals are received from the concerned State Governments.

(b) No, Sir.

(c). No proposal has been received from the Government of Maharashtra in this regard.

[Translation]

Expansion programme of Doordarshan

304. SHRI SATYNARAYAN JATIYA: Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) the State-wise transmission capacity of each Doordarshan Kendra and the areas covered by each of them;

(b) the present position of Doordarshan studios and the future programmes in regard to setting up of more studios; and

(c) the future expansion programme in regard to Doordarshan telecast, the period thereof and the amount likely to be spent thereon?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P.UPENDRA): (a) The requisite information is given in the Statement laid on the Table of the House. [Placed in Library See No. LT—247/89]

(b) and (c). Doordarshan programme production facilities are, at present, available at 18 places of the country. On completion of the VII Plan schemes of Doordarshan the number of places having programme production facilities would increase to 48. Extension of this facility to other places depends upon the availability of resources under future plans for TV expansion.

VIII plan proposals of Doordarshan with regard to expansion of TV service are still in the process of formulation.

Setting up of an Aluminium Factory in Bihar

305. SHRI UPENDRA NATH VERMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there are huge deposits of bauxite in Latehar sub-division of Palamua district in Bihar

(b) whether Government propose to set up an aluminium factory there; and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). The reserves of metallurgical grade bauxite suitable for manufacture of aluminium in Latehar sub-division of Palamau district in Bihar are not adequate to sustain an aluminium plant.

(c) Does not arise.

Mining of MICA in Bihar

306. **SHRI R L P. VARMA** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether mining of mica in Bihar is coming down day by day rendering the miners unemployed;

(b) whether the Mica Trading Corporation of India and E.M.M.C. have undertaken mining work in 5-6 acres out of 3300 acres and 8-10 acres out of 6500 acres respectively and thus have ruined the workers;

(c) if so, whether the lease for mining is proposed to be given to other interested mining traders on the same terms and conditions after cancelling the mining lease of these two big companies; if so, by when; and

(d) if not, there reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The provisional figure of production of mica during

January to November, 1989 was 3243 tonnes as compared to 3272 tonnes during the corresponding period in 1988 and indicates a marginal decline. The provisional figures of average daily employment show a decline from 2039 in 1988 to 1607 in 1989.

(b) Mica Trading Corporation has no mining lease for mica in Bihar. The mines of Eastern Manganese and Minerals Ltd, over an area of 3300 acres in Nawada district is worked by the Bihar State Mineral Development Corporation Ltd and is under production.

(c) and (d). Do not arise.

Setting up of a Doordarshan Kendra in Jahanabad

307. **SHRI RAMASHRAY PRASAD SINGH:** Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMEN-TARY AFFAIRS be pleased to state:

(a) whether Government propose to set up a Doordarshan Kendra in Jahanabad district of Bihar; and

(b) if so, by when and the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMEN-TARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Jahanabad district of Bihar lies within the coverage area of the high power (10KW) TV transmitter functioning at Patna. There is, therefore, no approved scheme at present to set up a separate TV transmitter in the District.

Setting up of a T.V. Centre in Jhanjhar-pur District, Bihar

308. **SHRI DEVENDRA PRASAD YADAV:** Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMEN-TARY AFFAIRS be pleased to state: